

BEFORE THE NATIONAL GREEN TRIBUNAL,

WESTERN ZONE BENCH AT PUNE

ORIGINAL APPLICATION NO. 130 OF 2024 (WZ)

Mr. SURESHBHAJ TUKARAM NAAME & ANR APPLICANTS

VERSUS

RAVI INFRA BUILD PROJECTS LTD & OTHERS RESPONDENTS

ADDITIONAL REPLY AFFIDAVIT ON BEHALF OF RESPONDENT NO. 2, THE MAHARASHTRA POLLUTION CONTROL BOARD (MPCB)

I, J. S. Hajare, being the Regional Officer of Respondent No. 2, The Maharashtra Pollution Control Board, having my office at Maharashtra Pollution Control Board, Udyog Bhavan Building, Near Collectorate Office, Kolhapur - 416 002, do hereby solemnly affirm and state as under:

1. I say that I am the Regional Officer of Respondent No. 2 MPCB and am authorised to affirm the present reply affidavit on its behalf.
2. I say that I am filing this additional reply affidavit pursuant to the order dated 03/10/2024. I say that this Hon'ble Tribunal had directed to pay a second visit to the site in question when the stone crusher activity is going on, with prior notice to be given to the Applicants. I say that I have filed the Reply Affidavit dated 02/10/2024 before this Tribunal. I say that a visit was conducted on 18/02/2025 to the concerned site along with the Applicants, Dy. Sarpanch of village Palu, Taluka Lanja, District Ratnagiri. I say that the visit was carried out pursuant to the order dated 03/10/2024.



3. I say that the plant is a captive stone crushing unit constructed for execution of National Highway (NH) – 166 (Ratnagiri to Kolhapur S-1 Project). It is a temporary unit for the execution of NH-166 and after completion of the highway project, the said activity will be permanently closed and the unit will be dismantled.
4. I say that the stone crushing plant was not found in operation as it was informed by the industry representative that due to unavailability of spare parts for automation system panel board, there was a major break down a couple of days ago and as soon as the spare parts get available, the plant would resume its operation, approximately after 8-10 days. I say that the compliances made by R-1 have been mentioned in the visit report dated 18/02/2025. The copy of said visit report marked as an **Annexure-I**.
5. I say that it has been directed to the industry representative to inform the board i.e. the Answering Respondent about resuming of operations to carry out the site visit for air quality monitoring. I say that three weeks time may be granted to carry out the air quality monitoring and file the report.



For & on behalf respondent No. 2
Maharashtra Pollution Control Board



(J. S. Hajare)

Regional Officer- MPCB, Kolhapur



VERIFICATION

I, the deponent above-named do solemnly affirm that all that is stated in this Affidavit is true to the best of my knowledge and belief, which is based on the records available in respect of the issue involved in the above-captioned Appeal. Nothing false has been stated herein.

Solemnly affirmed this 24th day of February 2025 at Kolhapur



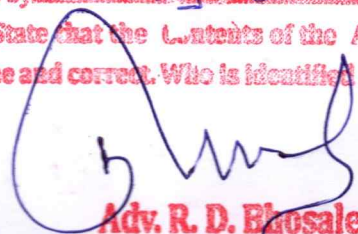
For & on behalf respondent No. 2
Maharashtra Pollution Control Board


(J. S. Hajare)

Regional Officer- MPCB, Kolhapur



Notary/Sr./No.- 672/2025
Solemnly affirm & Signed / L. H. T. I. Before me
me by J. S. Hajare
& State that the Contents of the Affidavit are
true and correct. Who is identified by self



Adv. R. D. Bhosale
Notary Public (Govt. of India)
Dist. Kolhapur.

2.4 FEB 2025



MAHARASHTRA POLLUTION CONTROL BOARD
SUB- REGIONAL OFFICE, RATNAGIRI.

Tel. No. 02352 220813,
 Fax No. 02352 220813.
 e-mail: sroratnagiri@mpcb.gov.in



Central Administration Building No.
 2, 2nd Floor, Collector Office,
 Ratnagiri, Pin 415 612.

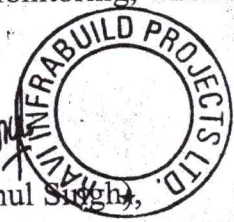
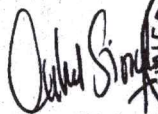
Visit Report

- 1) Name and Address of Industry :- M/s. Ravi Infrabuild Projects Pvt. Ltd.
S. no. 821, A/p.- Palu,
Tal. Lanja, Dist. Ratnagiri.
- 2) Date of visit :- 18.02.2025
- 3) Industry Representative :- Mr. Rahul Singh, Manager,
Contact No.- 8390066666
mactratnagiri@raviinfra.com
- 4) MPCB Official :- Sanjay Jirapure, Addl. Charge, SRO-Ratnagiri
Nilesh J. Patil, Field Officer,
M. P. C. Board, Ratnagiri
- 5) Consent Status :- Consent letter vide no. 2401000133,
dtd. 09/01/2024, Valid up to 31.03.2025.
- 6) Observations :-

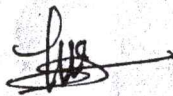
The site is visited on 18.02.2025, Time 16:30pm to 18:30pm along with Mr. Suresh Name and Mr. Sagar Gade, Deputy Sarpanch of Village Palu, Tal. Lanja, Dist. Ratnagiri both are complainant and filed O.A. 130/2024 in Hon'ble NGT, Rahul Singh, Manager, M/s. Ravi Infrabuild Projects Pvt. Ltd. Field Officer and Sub-Regional Officer-Ratnagiri. The visit is carried out in respect of Hon'ble NGT order dated 03/10/2024 in OA 130/2024 Sureshbhai Naame Vs Ravi Infra Build Projects Ltd & Ors, the Hon'ble NGT had directed to conduct a site visit and carry out Air Quality Monitoring, when the stone crushing activity is going on and prior notice was to be given to the Applicant and during visit following Observations were made;

1. At the time of visit stone crusher plant was not found in operation. This plant is Captive Stone Crushing unit for execution of National Highway-166 (Ratnagiri to kolhapur-section-1) project.
2. The undersign factory representative informed that this stone crusher is temporary unit for execution of National Highway-166 (Ratnagiri to kolhapur-section-1) and after completion of this Highway Project the said activity will be Permanently closed and the unit will be dismantle.
3. During visit the industry representative Mr. Ramji Baijnath Morya, Electric Department informed that the above said plant not in working condition due to major break down 2 days before due to not available of spare-parts for automation system panel Board, the plant will start after receiving the required spare parts and it may take approximate 8-10 days to receive the same.
4. The unit has provided metallic road from main road entry to the raw material loading point, however unit has not provided metallic road within the premises of stone crusher. The internal metallic road required proper time to time operation & maintenance and also required to construct it properly into the premises.
5. The unit has provided wind breaking wall at the Periphery by using G.I./M.S. Sheet with height about 15 to 16 feet.
6. During visit Screens-3nos., Jaw Crusher, Cone crusher, Vertical Shaft Impactor (VSI) has partially covered by using Green net sheet.
7. The unit has partially covered Conveyor belts by using Green net Sheet.
8. The unit has provided water sprinkling arrangement at Jaw Crusher, Cone crusher, Vertical Shaft Impactor (VSI) unit and also at receiving hopper (at feeding point).
9. The unit has done water sprinkling manually as well as by using Water Tanker in the premises.
10. During visit Green Belt observed around the periphery of the unit and approximately more than 200nos. of trees seems.
11. The unit has Submitted Bank Guarantee of Rs. 25000/- along with interest to the Board and also reply of Show cause notice.
12. During Visit existing material was transported with covered vehicles by using Green net sheet.
13. The unit has obtained NOC from Gram Panchayat Palu Village.
14. The Site visit was done along with Mr. Suresh Name and Mr. Sagar Gade, Deputy Sarpanch of Village Palu, Tal. Lanja, Dist. Ratnagiri on 18.02.2025, Time 16:30pm to 18:30pm, both are the complainants and filed O.A. 130/2024 in Hon'ble NGT.

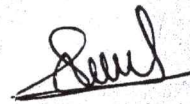
15. It is informed to industry that, they has informed to M.P.C. Board as soon as they started the operation for to conduct a site visit and carry out Air Quality Monitoring, when the stone crushing activity is going on.



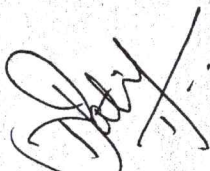
(Mr. Rahul Singh),
Manager
M/s. Ravi Infrabuild
Projects Pvt. Ltd.



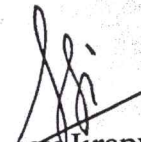
(Mr. Sureshbhai
Naame),
Complainant & filed
O.A. 130/2024



(Mr. Sagar Gade),
Complainant & filed
O.A. 130/2024



(Nilesh J. Patil),
Field Officer, SRO-
Ratnagiri



(Sanjay Jirapure),
Addl. Charge, SRO-
Ratnagiri